

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 24th January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 67/2017	R. Sreedhar Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
3.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
COMPLETION OF PLEADINGS			
4.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Raman Yadav, Adv. for R-62 Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv.
5.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
6.	Original Application No. 429/2016	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. vikas K. Singh, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10
7.	Original Application No.	Gram Panchayat ARABA	Dr. Nupur Bhatti, Adv. for Applicant

	329/2015	Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7
8.	Original Application No. 523/2015 (M.A. No. 1263/2015 & M.A. No. 1264/2015)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
9.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015 & M.A. No. 265/2016 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Sajjan Singh, AAG for R-1 to 10 Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Prem Singh Shekhawat, Adv. for R-5 to 7
10.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
11.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
12.	Original Application No. 550/2016 (M.A. No. 1047/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Vikas Balia & Mr. Hemant Ballani, Adv. for Applicant Mr. Sanjeet Purohit, Adv. for -1 Mr. Shiv Mangal Sharma, AAG for Rajasthan
FOR HEARING			
13.	Original Application No. 322/2015 (M.A. No. 1452/2016, M.A. No. 74/2017 & M.A. No. 75/2017) (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. Mrinmay Bhattmewara, Adv. for Applicant in M.As. 74/2017 & 75/2017
14.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
15.	Original Application No. 87/2014 (M.A No. 257/2014, M.A No. 258/2014 & M.A. No. 1287/2016 to M.A. No. 1319/2016 & M.A. No. 1321/2016 to M.A. No. 1441/2016)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co.
16.	Original Application No. 88/2014 (M.A No. 259/2014, M.A No. 260/2014, M.A. No. 77/2017 & M.A. No. 78/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Mrinmay Bhattmewara, Adv. for Applicant in M.As. 77/2017 & 78/2017
17.	Original Application No. 89/2014 (M.A No. 261/2014, M.A No. 262/2014 & M.A. No. 32/2017 to M.A. No. 43/2017 & M.A. No. 76/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Pushpender Singh, Adv. Mr. Mrinmay Bhattmewara, Adv. for Applicant in M.A. 76/2017
18.	Original Application No. 344/2016	M/s Multiwal Duplex Pvt. Ltd. Vs.	Mr. Pankaj Sharma, Adv. for Applicant

		Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
19.	Original Application No. 345/2016	M/s Multiwal Pulp & Board Mills (P) Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
20.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 4 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Rohit Raj Sachan & Ms. Priyanka Swami, Adv. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7 Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv.
21.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
22.	Original Application No. 15/2014 (M.A. No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Mr. Saurabh Sharma, Adv.

			Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.
23.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
24.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
25.	Original Application No. 276/2013 (M.A. No. 571/2016 & M.A. No. 73/2017)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person Mr. Vikas Malhotra, Adv. for R - 1 Mr. Raj Kumar, Adv. for R – 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R – 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Mr. Dharendra Kumar Yadav, Standing Counsel for State of U.P. Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R-10 to 12 Mr. Syed Shahid Husain, Adv. for R -13, 15, 16 & 21 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 Mr. Pradeep Mishra, Adv. for R–19 & R-20 Mr. Nitin Mishra, Adv. for R-22 Mr. Pawan Upadhyay, Adv. for R–23 & R-27 Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36 Mr. Anip Sachthen, Adv. for NCL Mr. Mahesh Agarwal, Adv. for Applicant in M.A. No. 73/2017
26.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Mr. Dharendra Kumar, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv. for NCL

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